- (a) whether the position of management, engineering and other technical education is far from satisfactory in Jharkhand;
- (b) whether the situation is forcing a number of students to go to other States for education;
- (c) if so, the present scenario so far as technical educational institutions in Jharkhand is concerned; and
- (d) the steps taken by the Central Government to help Jharkhand in improving the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Technical Institutions have been established in different parts of the country on the demand of academia, industry and public in general. 45 technical institutions have been granted permission by All India Council for Technical Education in the State of Jharkhand during the last three years.

(d) Several measures have been taken by the Central Government to expand technical education in Jharkhand by way of setting up of Indian Institute of Management (IIM), Ranchi, Indian School of Mines (ISM), Dhanbad, National Institute of Foundry & Forge Technology (NIFFT), Ranchi and National Institute of Technology (NIT), Jamshedpur. Under the scheme of setting up of New Polytechnics under coordinated action for Skill Development, the Government of India provides financial assistance to the State/UTs limited to Rs. 12.30 crore per polytechnic to meet the costs of establishing a Polytechnic in the un-served districts i.e. which do not have any Government Polytechnic and also underserved districts, subject to the respective State/UT Government providing land free of cost, meeting 100% recurring expenditure and also non-recurring expenditure beyond Rs. 12.30 crore, if any, Government of Jharkhand has been provided partial financial assistance of Rs. 119.47 cores till 31.3.2012 under this scheme for setting up a new Polytechnic in 17 unserved/underserved districts in the State.

## Funds for NCPCR for monitoring RTE Act

3985. SHRI P. RAJEEVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

whether it is a fact that the Right to Education Division of the National Commission for Protection of Child Rights (NCPCR), meant for the monitoring of the Implementation of the RTE Act is funded by the Ministry; and

[11 May, 2012]

the annual rate of funds received by the Division last year for monitoring of a single school?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

The revised Sarva Shiksha Abhiyan (SSA) norms provide for financial assistance to the National Commission for Protection of Child Rights (NCPCR) for monitoring of child rights under the Right of Children to Free & Compulsory Education (RTE) Act @ Rs. 507- per school per annum. The annual outlay for this purpose is approved on the basis of the appraisal of the Annual Work Plan & Budget submitted by the Right to Education Division of the NCPCR. An outlay of Rs. 499.74 lakh was approved for the year 2011-12 for the RTE Division, NCPCR.

## Fake mark-sheets and degrees

3986. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether Government is aware of the rampant sale of fake mark-sheets (a) and degrees of Boards and Universities in the country;
  - (b) if so, the details thereof; and
  - the action Government has taken or proposes to take in this regard? (c)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Central Board of Secondary Education (CBSE) being a national board has not come across such incident in respect of mark sheets and certificates issued by CBSE. The Council of Boards for School Education (COBSE) being an association of national and state school education boards receives enquiries from various individuals and institutions for verification of such mark sheets and certificates usually issued by various fake boards in the country. Universities being statutory bodies have inbuilt mechanism in their Acts to tackle such menace of fake mark-sheets and degrees.

The Government has decided to create a National Academic Depository to eliminate fraudulent practices by facilitating online verification of academic certificates and degrees.